

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/306/2024, IA (IBC)/180/2024 in Company Petition IB/240/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Dokuru Aruna
NAME OF THE RESPONDENT(S)	Union Bank of India
UNDER SECTION	94 of IBC

ORDER

IA (IBC)/306/2024

Present: Ld. Counsel Mr. V.K. Sajith for the Applicant.

Ld. Counsel Mr. A. Ravi Kumar for the Resolution Professional.

Mr. Pavan Kankani, Resolution Professional.

This application has been moved for urgent listing of IA(IBC)/180/2024. IA(IBC)/180/2024 is taken up today. Accordingly, this application has become infructuous.

IA (IBC)/180/2024

Present: Ld. Counsel Mr. A. Ravi Kumar for the Resolution Professional.

Mr. Pavan Kankani, Resolution Professional.

Ld. Counsel Mr. V.K. Sajith for the Respondent.

RP report has already been served on Respondent. Ld. Counsel for the Respondent stated that he does not want to file any objections. **Heard. Reserved for orders.**

SD/-

MEMBER (T)

SD/-

MEMBER (J)